	(5	iling under clause (ca) of cub regulation	(2) of regulation 12	the IBBI (Incolvency	Posalution Process	for Corporato Porco	nc) Pogulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0				0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	0				0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	5146628529.62	1	4559548254.10	74.89	560382336.00	26697939.52	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0				0.00		0		NA
5	Operational creditors (Workmen)	761	134170191.21	711	35148127.56	0.58		99022063.65	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	426	87301865.21	393	57170418.15	0.94		30131447.06	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	7	508983619.00	7	49326209.00	0.81	81929009.00	377728403.00	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	496	7284415140.43	468	1387376499.42	22.79	851758928.74	5045279715.26	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0			0.00		0	0	NA
Total		1691	13161499345.469 997	1580	6088569508.2300 005	100.00	1494070273.74	5578859568.4900 01	0	